

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 301 of 2015 in
DFR No. 1378 of 2015**

Dated: 15th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s Maithon Power Ltd.

...Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

Ms. Anushree Bardhan
Mr. Shubham Arya for R.2

ORDER

IA No. 301 of 2015
(Appl. for condonation of delay)

We have heard learned counsel for the parties.

Order is reserved.

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson